

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2636
TO BE ANSWERED ON MARCH 17, 2022

HOUSES UNDER PMAY-U

NO. 2636. SHRI ARVIND GANPAT SAWANT:

SHRI SYED IMTIAZ JALEEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of persons provided houses in Maharashtra under Pradhan Mantri Awas Yojana (PMAY-U) since the launch of the scheme so far, district-wise particularly in Aurangabad district;**
- (b) the number of families provided houses under In Situ Slum Redevelopment (ISSR), Credit Linked Subsidy Scheme (CLSS), Affordable Housing in Partnership (AHP) and Beneficiary-led Construction (BLC) under PMAY-U;**
- (c) whether a number of families have remained deprived as a result of non-availability of land and if so, the details thereof; and**
- (d) whether there is any proposal to provide homes to all such families by fixing yearly targets in future and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) 'Land' and 'Colonization' are State subjects. Therefore the respective State/UTs have to address the housing needs of its population. However, Ministry of Housing and Urban Affairs, under the vision of 'Housing for All',

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is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/ beneficiaries since 25.06.2015. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e., Beneficiary-led Construction or enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-Situ' Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). In the State of Maharashtra, 13.94 lakh houses have been sanctioned under Pradhan Mantri Awas Yojana-Urban (PMAY-U). So far, out of sanctioned houses, 6.07 lakh houses have been completed/delivered to beneficiaries and the remaining are at various stages of construction / grounding.

The number of beneficiary households provided houses in Maharashtra under PMAY-U since the launch of the scheme, district-wise particularly in Aurangabad district is annexed as Annexure-I.

(b) The number of beneficiary households provided houses under "In-Situ" Slum Redevelopment (ISSR), Credit Linked Subsidy Scheme (CLSS), Affordable Housing in Partnership (AHP) and Beneficiary-led Construction (BLC) under PMAY-U are annexed as Annexure-II.

(c)&(d) Under PMAY-U, the State/ UT Governments, while proposing the project to the Union Government for central assistance, are responsible to appraise, approve the project proposals, including identifying encumbrance free land. Besides, the identification of beneficiaries under PMAY-U is done by respective State/ UT Governments. The houses under the scheme are sanctioned in phases as per proposal received from the respective States/UTs. There are no year-wise fixed targets under PMAY-U.

Annexure I referred to in reply to Lok Sabha USQ No. 2636for 17-03-2022

District wise details of houses sanctioned to beneficiaries since the launch of the scheme in the State of Maharashtra under PMAY-U

Sr. No.	District Name	Houses Sanctioned (Nos.)
1	Ahmednagar	21,868
2	Akola	14,578
3	Amravati	22,140
4	Aurangabad	27,128
5	Beed	16,656
6	Bhandara	3,617
7	Buldana	8,870
8	Chandrapur	9,726
9	Dhule	6,169
10	Gadchiroli	3,520
11	Gondiya	4,183
12	Hingoli	8,941
13	Jalgaon	22,875
14	Jalna	12,642
15	Kolhapur	11,755
16	Latur	15,695
17	Mumbai City	12,990
18	Mumbai (Suburban)	2,05,613
19	Nagpur	73,543
20	Nanded	26,715
21	Nandurbar	2,745
22	Nashik	48,326
23	Osmanabad	9,420
24	Palghar	87,750
25	Parbhani	19,155
26	Pune	2,05,839
27	Raigad	76,063
28	Ratnagiri	3,997
29	Sangli	9,414
30	Satara	29,331
31	Sindhudurg	1,473
32	Solapur	64,901
33	Thane	2,73,680
34	Wardha	8,814
35	Washim	4,048
36	Yavatmal	19,884
Total		13,94,064

Annexure II referred to in reply to Lok Sabha USQ No. 2636 for 17-03-2022

Vertical wise details of houses sanctioned for beneficiaries under PMAY-U

Verticals	All India	Maharashtra	Aurangabad
Credit Linked Subsidy Scheme (CLSS)	18,74,167	4,51,552	15,059
'In-situ' Slum Redevelopment (ISSR)	4,51,050	2,23,506	NIL
Affordable Housing in Partnership (AHP)	21,12,675	4,50,921	2,699
Beneficiary Led Construction (BLC)	70,70,886	2,68,085	9,370
